

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 385 of 2014 in
DFR No. 2269 of 2014

Dated : 8th October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Essar Steel India Ltd. Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors.

....

Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy
Ms R. Mekhala

Counsel for the Respondent(s) : -

ORDER

I.A. No. 385 of 2014
(Appl. for condonatio of delay)

Issue notice to the Respondents returnable on 27.10.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **27.10.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/Sh